

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Pushpa Bhawan is a 4 storeyed (Still+3) building. Lift was not being provided in low and medium rise building (buildings which are 3-4 storey), when the building was designed/built in August, 1980. Hence the lift was not provided. However, to make the building disable friendly, a plan to add lifts was taken up. The plan showing the proposed lift was issued on 21st July, 2010. The feasibility was received on 27.07.2010 and the drawings issued for submission to MCD on 12.10.2010. On 03.11.2010, it was decided to modify the Plan from 8 passengers lift to 13 passengers lift. The modified drawings will be issued by 23.11.2010.

(b) Yes. Action has already been initiated for getting the feasibility study done. The lift would be installed if it is found structurally feasible for 13 passengers lift and on receipt of necessary clearance from local bodies/administrative approval of competent authority.

(c) Hon'ble MP Shri Puranmasi Ram had written letter to DG, CPWD dated 21.05.2010. The letter has been acknowledged by DG, CPWD and action has already been initiated on the letter received from Hon'ble MP. Detailed reply shall be furnished after final decision in the matter is taken.

Mega construction projects by NBCC

1823. SHRI BHARATSINH PRABHATSINH PARMAR :

SHRI NATUJI HALAJI THAKOR :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of various projects undertaken by National Building Construction Corporation Limited (NBCC) including Housing Hospitals and other mega construction projects as on date;

(b) the details in regard to MoU signed between NBCC and other Ministries in this context during financial year 2009-10 and 2010-11 for the purpose;

(c) whether all the projects has been awarded under the Public Private Partnership (PPP) mode; and

(d) by when the said projects would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (d) A Statement is given in Statement-I (See below).

(b) A Statement is given in Statement-II (See below).

(c) No, Sir.

Statement

*Details of Works Secured during 2009-10 and 2010-11
(MEGA Projects costing more than Rs. 50.00 Cr.)*

Sl.	Name of the project No. of completion	Contract value	Date of (Rs. in lacs)	Likely Date Start
1	2	3	4	5
Works Secured during 2009-10				
1.	Employees State Insurance Corporation (ESIC) - Under Ministry of Health and Welfare	73,000.00	10.06.2009	09.06.2012
2.	Indian Institute of Corporate Affairs, Manesar (under Ministry of Corporate Affairs)	11,677.00	13.08.2009	12.02.2011
3.	Medical College, Mewat	38,900.00	13.08.2009	12.08.2011
4.	Upgradation of Hospitals in Haryana	10,200.00	31.05.2010	31.03.2012
5.	Water Supply works, Faridabad	3,240.30	31.12.2009	31.03.2013
6.	ESIC Hospital in Mumbai and Parel	17,000.00	01.05.2009	30.04.2013
7.	ESIC Hospital Andheri	14,000.00	01.05.2009	30.04.2013
8.	ESIC Medical College, Coimbatore (TN)	28,400.00	05.08.2009	04.08.2012
9.	ESIC K.K. Nagar, Chennai	32,900.00	20.02.2010	19.02.2013
10.	Medical College, Sonapat	23,800.00	01.07.2009	30.06.2011
11.	ESIC Works, Lucknow	6,500.00	07.05.2009	06.11.2011
12.	Dental College and ESIC Kanpur	22,900.00	21.08.2009	20.08.2013
13.	Indian Oil Corporation Limited, Panipat	9,825.00	02.04.2009	02.12.2010
14.	Central Reserve Police Force, Jagdalpur	5,600.00	22.02.2010	31.03.2012
15.	Medical College, Bihta, Patna	57,291.00	22.10.2009	19.10.2012
16.	MAUDA Cooling Tower for NTPC	7,622.00	28.01.2010	27.04.2013
17.	Vindhyachal Cooling Tower for NTPC	9,377.00	15.01.2010	24.07.2012
18.	Rihand Cooling Tower for NTPC	8,626.00	22.01.2010	21.07.2012

1	2	3	4	5
19.	Sewerage works, Faridabad	8,700.00	31.01.2010	31.08.2011
Works Secured during 2010-11				
1.	Museum of Indian Cinema, Mumbai (Ministry of Information and Broadcastings)	10,020.00	01.04.2010	30.01.2013
2.	Sashatra Seema Bal (SSB) works, Nanpara (UP)	7,076.00	01.04.2010	30.03.2013
3.	Sashatra Seema Bal (SSB) works Bhinga, UP	5,074.00	01.04.2010	30.03.2013
4.	Affordable Housing, Ph.I, Khekra, UP (NBCC's Real Estate Project)	12,435.00	01.04.2010	31.01.2013
5.	Commercial Complex, Okhla, New Delhi (NBCC's Real Estate Project)	6,000.00	01.05.2009	31.12.2012
6.	National Press Centre, New Delhi.	6,000.00	10.06.2010	30.09.2012
7.	Coal India Limited, Kolkata	9,479.00	26.04.2010	15.12.2011
8.	Admn. Block and Hostel Building at Gurgaon for Ministry of New and Renewable Energy	5,000.00	18.10.2010	18.10.2012
9.	Construction of Corporate Office Complex At Sanahan, Shimla (HP) For Sutlaj Jal Valley Nigam Ltd. (SJVN)	35,000.00	23.09.2010	23.03.2014
10.	National Academy of Direct Taxes, Nagpur	10,112.00	11.10.2010	10.04.2013
11.	National Security Guards Hubs at Hyderabad	18,635.00	24.06.2009	24.06.2011

Statement

Details of MOUs signed between NBCC and Other Ministries/Departments

Works Secured during 2009-10

1. With Employees State Insurance Corporation (ESIC) for Hospitals at different locations (Under Ministry of Health).
2. Indian Institute of Corporate Affairs (IICA), Manesar (under Ministry of Corporate Affairs).

3. With Government of Haryana for Medical College at various locations.
4. With Ministry of I&B for Museum of Moving Images (MOMI) works, Mumbai.
5. With Ministry of Home Affairs (NSG, CRPF, SSB, CISF) for various works at different locations.

Work Sanctioned during 2010-11

1. With Income Tax for NADT, Nagpur (Under Ministry of Finance).
2. With Ministry of New and Renewable Energy (MNRE) for Admn. Block and Hostel Building at Gurgaon for
3. With Sutlaj Jal Valley Nigam Ltd. (SJVN) for Construction of Corporate Office Complex At Sanahan, Shimla (HP).
4. With Press Information Bureau (PIB) for National Press Centre at New Delhi.

Urban infrastructure under JNNURM

†1824. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of Central assistance given to States for the development of urban infrastructure under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during last three financial years; and

(b) the details of achievements and expenditure incurred upon JNNURM since its inception and whether any sort of problems are being experienced in successful implementation of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Details of Additional Central Assistance released to States under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during the last three financial years is at Statement-I (See below).

(b) A total number of 527 projects have been sanctioned under UIG since inception for various States at total approved cost of Rs. 59918.29 crore where the Additional Central Assistance (ACA) commitment is Rs. 27748.18 crore. As on 31.10.2010, an amount of Rs. 11859.63 crore has been released as ACA to various States and Union Territories (UTs) for the approved projects. In addition an amount of Rs. 1119.30 crore has been released for financing for procurement of buses sanctioned under JNNURM, Community Participation Fund (CPF), e-Governance projects and reimbursement of cost of preparation of City Development Plans (CDPs)/Detailed Project Reports (DPRs) etc. More than 88% of UIG allocation has been

†Original notice of the question was received in Hindi.